

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:689

ANSWERED ON:28.07.2006

IMPLEMENTATION OF MEGA POWER PROJECTS

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Will the Minister of POWER be pleased to state:

- (a) the number of Mega Power Projects being set up in different States with generation capacity of each;
- (b) the financing mechanism to fund each of the Mega Power Projects;
- (c) the nature of problem and hurdles coming in the way of speedy implementation of each of the projects and steps taken to remove the bottlenecks;
- (d) whether the Government proposes to set up a separate implementation authority with powers to execute these projects in a time bound manner; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

- (a) : Details of power projects which have been certified as `mega power projects` are given at Annexure.
- (b) : Mega power projects are normally financed with a debt equity ratio of 70:30. While the equity component is met by the developer, the debt component is funded from the financial institutions.
- (c) : Environmental clearance and/or fuel linkages are the major bottlenecks that have come in the way of speedy implementation of the mega power projects and the same have been facilitated through inter-Ministerial co-ordination meetings.
- (d) & (e): No, Sir.